

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: FUTURE LIFESTYLE FASHIONS LIMITED Date of Commencement of Liquidation: 09-07-2026; List of Stakeholders as on Date: 04-09-2026; Name of IP: Mr. Sanjay Gupta; Process Number: 1; Last 5 digit of registration number: 10354

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	13	22494774843	13	21563900656		930874187		Annexure 3
4	Unsecured financial creditors	6	15534501017	4	14122227762		1412273255		Annexure 4
5	Operational creditors (Workmen)	6681	384012184	6548	348078916		35933268		Annexure 5
6	Operational creditors (Employees)	2767	361241463	2089	304480418		56761044		Annexure 6
7	Operational creditors (Government Dues)	19	3345379459	9	979468806	1949210195	332996803	9644829	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	522	23448440293	513	17689028837	371001270	5374975928	13434258	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	20000000	1	20000000				Annexure 9
Total		10009	65588349259	9177	55027185395	2320211465	8143814485	23079087	